

STATEMENT RE: ELECTION  
LAWS (EXTENSION TO SIKKIM)  
ORDINANCE

measures to promote the welfare of persons engaged in beedi establishments.

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Election Laws (Extension to Sikkim) Ordinance, 1975, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the financing of measures to promote the welfare of persons engaged in beedi establishments."

*The motion was adopted.*

SHRI RAGHUNATHA REDDY: I introduce† the Bill.

BEEDI WORKERS WELFARE CESS  
BILL\*

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY): I beg to move for leave to introduce a Bill to provide for the levy and collection, by way of cess, a duty of excise on tobacco issued for the manufacture of beedi.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the levy and collection, by way of cess, a duty of excise on tobacco issued for the manufacture of beedi."

*The motion was adopted.*

SHRI RAGHUNATHA REDDY: Sir, I introduce† the Bill.

BEEDI WORKERS WELFARE FUND  
BILL\*

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY): I beg to move for leave to introduce a Bill to provide for the financing of

12.10 hrs.

MOTION OF THANKS ON THE  
PRESIDENT'S ADDRESS—Contd.

MR. SPEAKER: Now, we take up the Motion of Thanks on the President's Address. The hon. Prime Minister.

THE PRIME MINISTER, MINISTER OF PLANNING, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): Mr. Speaker, Sir, as usual there has been a long debate on the President's Address. But, for the first time, I felt that the speeches tried to argue rather than abuse. Even so many Members were not able to get away from their old narrowness of thinking and some arguments, if I may say so, were rather self-destructive.

Obviously, the President's speech cannot be all-embracing and cover all the points which are of interest to us or to the nation. He spoke specifically of the Twenty-Point Programme and that subject also found

\*Published in Gazette of India Extraordinary, Part II, Section 1 dated 9.1.76.

†Introduced with the recommendation of the President.